

1	2	3	4	5
16.	North East-2	9,30,414	9,18,633	8,70,694
17.	Odisha	43,92,203	48,96,094	48,77,494
18.	Punjab	58,08,842	57,77,254	54,15,969
19.	Rajasthan	68,73,836	66,98,475	68,53,668
20.	Tamil Nadu	86,75,348	97,07,508	96,11,143
21.	Uttarakhand	15,27,428	16,39,425	15,71,656
22.	Uttar Pradesh (East)	1,14,39,585	1,12,84,369	1,13,78,120
23.	Uttar Pradesh (West)	36,93,724	39,20,068	40,59,669
24.	West Bengal	38,58,457	40,61,906	39,20,828
25.	Kolkata	36,86,891	34,01,401	32,26,823
26.	Chennai	25,26,909	25,08,158	23,85,431

Setting up of electronics manufacturing cluster

997. SHRIMATI VASANTHI STANLEY : Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has set up electronics manufacturing cluster in the country as highlighted in the Draft National Policy of Electronics, 2011; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) and (b) A scheme to provide support for setting up of Electronics Manufacturing Clusters was approved by the Government on 22nd October, 2012. In-Principle approvals have been provided to Six (6) applications for setting up Greenfield Electronics Manufacturing Clusters. State-wise details are as follows:-

State	Applicant	Location of Cluster	Proposed Area (Acres)
Andhra Pradesh	Andhra Pradesh Industrial Ltd.	e-city, Hyderabad	602.36
	Andhra Pradesh Industrial Infrastructure Corporation Ltd.	Maheshwaram, Ranga Reddy District	310.15
Madhya Pradesh	MPSEDC	Bhopal	50
		Jabalpur	40
Rajasthan	ELCINA, Electronics Manufacturing Cluster Pvt. Ltd. (EEMCPL)	Bhiwadi	100.70
Tamil Nadu	GMR Infrastructure Ltd.	Hosur	527.1

Based on the in-principle approval, the applicants are required to submit final applications, which will be considered for final approval.

Electronics goods notified to provide preference

998. SHRIMATI VASANTHI STANLEY : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:-

(a) the electronics goods which are to be notified under Government policy to provide preference to domestically manufactured goods;

(b) the sequence in which these electronic goods are to be notified under the said policy; and

(c) the value additions in the products which have been prescribed by the Ministry to qualify as domestically manufactured products?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) to (c) No